

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO. 2525  
TO BE ANSWERED ON MARCH 05, 2020**

**ALLOCATION OF QUARTERS**

**NO. 2525 SHRI PRATAPRAO JADHAV:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- a) the number of quarters constructed by the Directorate of Estates/Ministry since 1988;**
- b) the number of these quarters allocated/given by the Directorate of Estates/Ministry to various pools of accommodations, pool-wise, on account of various reasons including demolition; and**
- c) the criteria adopted/involved in the above process?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

- a) Directorate of Estates does not construct quarters itself. Quarters are constructed by agencies such as Central Public Works Department (CPWD), NBCC (INDIA) Limited etc. and handed over to Directorate of Estates. Allotment of quarters is made by the Directorate of Estates. As on date, there are 75734 quarters in various pools in Delhi.**

**b) The details about number of quarters placed in various pools as on 03.03.2020 as per General Accommodation Management System (GAMS) is as follows :**

<b>Sl. No.</b>	<b>Pool-wise</b>	<b>Number of Houses</b>
<b>I.</b>	<b>Pools for allotment under GPRA</b>	
<b>1</b>	<b>General Pool (GP)</b>	<b>55390</b>
<b>2</b>	<b>Tenure Pool (Non AIS) (TN)</b>	<b>269</b>
<b>3</b>	<b>Tenure Officers Pool (TP)</b>	<b>1312</b>
<b>4</b>	<b>Secretary to the Government of India (SG)</b>	<b>114</b>
<b>5</b>	<b>Chairman-Member (CM)</b>	<b>95</b>
<b>6</b>	<b>Ladies Pool (LP)</b>	<b>3906</b>
<b>7</b>	<b>Ladies Married (LM)</b>	<b>357</b>
<b>8</b>	<b>Ladies Single (LS)</b>	<b>162</b>
<b>9</b>	<b>Earmarked House (EM)</b>	<b>23</b>
<b>10</b>	<b>Judge-High Court (JH)</b>	<b>47</b>
<b>11</b>	<b>Judge-Supreme Court (JS)</b>	<b>33</b>
<b>12</b>	<b>Registrar/Secretary General Supreme Court (TR)</b>	<b>2</b>
<b>13</b>	<b>Departmental Pool (DP)</b>	<b>7576</b>
<b>14</b>	<b>External Affairs (EA)</b>	<b>9</b>
<b>15</b>	<b>Holiday Homes (HH)</b>	<b>48</b>
<b>16</b>	<b>Transit Accommodation (TA)</b>	<b>50</b>
<b>17</b>	<b>Transit Hostel (TH)</b>	<b>23</b>
<b>18</b>	<b>Long Vacancy Pool (OP)</b>	<b>195</b>
<b>19</b>	<b>CISF Pool (SF)</b>	<b>107</b>
<b>20</b>	<b>State Government Pool (SP)</b>	<b>36</b>
	<b>Total</b>	<b>69,754</b>
<b>II.</b>	<b>Unsafe Houses (US)</b>	<b>50</b>
<b>III.</b>	<b>Demolished Houses (DH)</b>	<b>5930</b>
	<b>Grand Total</b>	<b>75, 734</b>

**c) The request of Ministries/Departments, for placing quarters in their pool, is considered based on justification and availability of quarters.**

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